

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

5. I.A. 3602/2024

In

C.P. (IB)/2044(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.07.2024**

NAME OF THE PARTIES: Shanaya Fashions

VS

Oneworld Creations Pvt Ltd

**Appearance**

For Applicant: Adv. Vidit Divya Kumat

For Respondent :

SECTION 9 OF THE IBC, 2016

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 3602/2024**

This application has been filed by the liquidator for placing on record 20<sup>th</sup> Quarterly Progress Report for the period from 01.01.2024 to 31.03.2024. Heard Learned Counsel and accordingly, the report is taken on record. As no further orders are required, I.A. is **allowed** and **disposed of**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Saharukh---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)